

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 11799/2024

(Arising out of impugned final judgment and order dated 29-03-2024 in CRR No. 567/2023 passed by the High Court of Judicature at Allahabad)

MOHAMMAD ARIF

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 20-09-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s) Mr. Hum Nashin Ahmed, Adv.
 Mr. Prakash Kumar Singh, Adv.
 Mr. Amit Sharma, AOR
 Ms. Sharaf Hasan, Adv.
 Mr. Javed Saifi, Adv.

For Respondent(s) Mr. Shashank Shekhar Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 18th October, 2024.

(ASHISH KONDLE)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)